

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1119
TO BE ANSWERED ON 8th FEBRUARY, 2022

FEATURES OF PM-KMY

1119. SHRI GIRISH CHANDRA:

SHRI VINAYAK RAUT:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the salient features of Pradhan Mantri Kisan MaandhanYojana (PMKMY) and the terms and condition for registration under the scheme;

(b) the total number of registered farmers and number of farmers found eligible and ineligible for the scheme and also the number of farmers who were deprived of registration in Uttar Pradesh since 2019, till date;

(c) the steps being taken by Government to include those farmers under the scheme who were deprived of registration; and

(d) the details of farmers who have received the amount under the said scheme in Uttar Pradesh till date, instalment-wise and district-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): Pradhan Mantri Kisan MaanDhan Yojna (PMKMY) is being implemented in order to provide social security net for the Small and Marginal Farmers (SMF) by way of pension. Under this scheme, provision has been made for payment of a minimum fixed pension of Rs. 3,000/- to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years. The Scheme is a voluntary and contributory pension scheme, with entry age of 18 to 40 years. Any farmer with a landholding of up to 2 hectares and between the age of 18 to 40 years can opt to

become member of the Scheme by subscribing to a Pension Fund. The beneficiary is required to contribute Rs 100/- per month at median entry age of 29 years. The Central Government also contributes to the Pension Fund in equal amount, managed by the Life Insurance Corporation, which is also responsible for pension pay out.

As on 31/01/2022, a total of 21,86,918 are enrolled in the Scheme in the country out of which 2,48,787 farmers are registered in Uttar Pradesh.

(d): Under PMKMY, provision is made for payment of a minimum fixed pension of Rs. 3,000/- to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years. As the Scheme is a voluntary and contributory pension scheme, with entry age of 18 to 40 years, no beneficiary has yet attained the age of 60 to be eligible for payment.
